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| | Subsidized Domestic LPG (₹/Cylinder) |
| Price excluding taxes | 414.00 |
| Customs duty | - |
| Excise duty | - |
| VAT and Other local levies | - |
| TOTAL TAXES | - |
| RSP at Delhi | 414.00 |

Damage caused by blast in gas pipeline in A.P.

854. DR. T. N. SEEMA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether many people were killed and injured in a fire following a blast in a gas pipeline belonging to Gas Authority of India Limited in Nagaram village of Andhra Pradesh's East Godavari district recently;

(b) if so, the details thereof;

(c) whether Government is aware that in a radius of almost half a kilometer in Nagaram, the gigantic flames scorched everything including houses and plantations; and

(d) the steps taken by Government to prevent recurrence of such incidents in future and to ensure replacement of the damaged and rusted pipelines passing through the village and other areas in the district ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) and (b) Yes, Sir. 21 persons were killed and 18 others were injured in the fire and blast that took place in GAIL's Tatipaka-Kondapalli gas pipeline near Tatipaka terminal in East Godavari District of Andhra Pradesh on 27.6.2014.

(c) The maximum impact of fire was towards North side of the accident spot where trees, crops and properties in the range of 250-300 meters were damaged. In other directions the range of damage was 30-100 meters from the accident spot.

(d) In order to ensure safety and security of gas pipelines, various measures are already in place which are being carried out regularly. These include periodical internal

cleaning, cathodic protection to prevent external corrosion and intelligent pigging of pipelines to identify internal metal loss, daily foot patrolling in populated/urban centers, periodical technical audit of the pipeline operations and maintenance by authorities such as PNGRB and OISD. Further, after the incident, the following actions are being taken by GAIL to prevent recurrence of such incidents in future:

- (i) Gas sampling and analysis at source point.
- (ii) Undertaking review and benchmarking of standard operating processes with respect to global pipeline operators.
- (iii) Creation of pipeline health monitoring group to monitor pipeline integrity and safety.
- (iv) Increased frequency of internal cleaning of pipelines.
- (v) Intense technical audit of pipeline operations and maintenance by statutory authorities.
- (vi) Increased frequency of various pipeline monitoring activities.

Investments by ONGC for oil explorations

855. SHRI MOHD. ALI KHAN: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether ONGC proposes to spend 9 billion dollars for developing new oil discoveries; and

(b) if so, the area-wise details and the present status thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) and (b) Yes, Sir. Oil and Natural Gas Corporation Limited (ONGC) proposes to spend US \$ 9 Billion for development of discoveries in Block KG-DWN-98/2 in KG offshore deep water. However, these estimates are likely to undergo refinement during preparation of the Field Development Plan (FDP).

In NELP block KG-DWN-98/2 in Krishna-Godavari Basin, there are eleven oil and gas discoveries, namely, Kanakdurga (G2-P1), Annapurna (R-1), Padmavati (M1), D1/KT-1, U1, N1, A1, W1, A2 and M-3 falling in northern discovery area and the ultra-deep gas discovery UD-1 falling in southern discovery area. Declaration of Commerciality (DOC) for Block KG-DWN-98/2 along with a gas discovery in the adjacent nomination block G-4 has been submitted to Directorate General of Hydrocarbon (DGH) on 26.12.2013.